

Title: Introduction of the States Reorganisation (Amendment) Bill (Amendment of section 51).

16.52 1/2 hrs.

SHRI BHAGWAN SHANKAR RAWAT (AGRA): I beg to move for leave to introduce a Bill further to amend the States Reorganisation Act, 1956.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the States Reorganisation Act, 1956."

The motion was adopted.

SHRI BHAGWAN SHANKAR RAWAT (AGRA): I introduce the Bill.
